

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 07 of 2011 and 46 of 2011**

**Dated: 11<sup>th</sup> November, 2011**

**In the matter of:**

**Punjab State Power Corporation Ltd. .... Appellant (s)**

**Versus**

**P.S.E.R.C. & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. Sakesh Kumar

**ORDER**

The Court has not assembled today.

As agreed by learned counsel for the parties, matter is adjourned to  
**2<sup>nd</sup> December, 2011.**

**(Court Master)**

rkt